- (b) and (c) A greaser-helper at Giddi (C) Colliery of Central Coalfields Limited, while unauthorisedly riding on a dumper on 12-6-91, fell down and was run over by the same dumper sustaining fatal injuries.
- (d) and (e) Departmental enquiry has been instituted in addition to the statutory inquiry conducted by the Director General of Mines Safety. Funeral expenses and ex-gratia payment were duly arranged and compensation amount deposited with the Workmen's Compensation Commissioner.

Expansion of Refineries

1098. DR. BAPU KALDATE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answers to Unstarred Question 62 and 79 given in the Rajya Sahbha on 15th July, 1991 and state:

- (a) what is the estimated quantity of petrol proposed to be imported during 1991-92 (with value in foreign exchange);
- (b) what is the percentage of annual growth in the consumption of petrol in the country and by what percentage the demand is estimated to rise during the next three years;
- (c) what is the additional refining capacity created during 1988-90 and by what percentage the estimated projection of refining capacity is likely to be achieved during 1991-92; and
- (d) what are the details of the strategy drawn up by the Government for the expansion of the existing refineries and for setting up new refineries during the Eighth Plan period?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Nil.

(b) Growth in consumption of petrol during 1988-89, 1989-90 and 1990-91 has been 8.6 per cent, 14.4 per cent and 1.4 per cent respectively. Growth in the demand during the next three years will depend on number of factors including conservation mea-

sures, fiscal policies and demand management measures.

(c) and (d) During 1989-90 no additional refining capacity was created. During 1991-92 also in additional refining capacity is likely to be created. Expansion|debottlenecking of existing refineries will result in creation of additional 8.65 MTPA capacity, New refineries at Karnal, Mangalore. Numaligarh and Narimanan will create new refining capacity of 12.5 MTPA. These projects are at various stages of implementation/approval.

Royalty on coal

1099. MISS SAROJ KHAPARDE: Will the Minister of COAL be pleased to refer to the answer to Starred Question 39 given in the Rajya Sabha on the 15th July, 1991 and state:

- (a) whether Government propose to raise the royalty rates payable to the coal producing States; and
- (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDAR): (a) and (b) The rates of royalty on coal were last revised in February, 1981 and were due for revision in February, 1985. However the rates have not been revised so far mainly because most of coal producing States were levying heavy cesses on coal. Since levy of cesses by Governments has been most State set aside by courts, a proposal to enhance the rates of royalty on coal, is under consideration of Government of India.

Load shedding in Delhi

1100. SHRI SYED SIBTEY RAZI:
Will the Minister of POWER AND
NON-CONVENTINAL ENERGY SOURCES be pleased to state:

- (a) whether there is a regular loadshedding by D. E. S. U. in areas under its control;
- (b) if so, the duration of such loadshedding locality-wise of Delhi;